## **APPENDIX-5A**

## FORMAT OF CHARTERED ENGINEER CERTIFICATE FOR NEXUS UNDER EPCG SCHEME

(To be furnished on the letter head of the Chartered Engineer)

	A. I have examined the applicant firm's/company's import requirement for the Capital Good(s) with respect to their nexus with the pre-production/production/post-production activity undertaken or services to be rendered by the firm/company and with reference to their endorsement in MSME/Industrial Licence/IEM/LOI as mentioned in 'Aayaat Niryaat Form' and I hereby certify that the Capital Good(s) proposed to be imported under EPCG Scheme by M/s having IEC number
	and PAN number is/are required for use at the pre-production/production/post-production stage for manufacture of the export product(s)/rendering service(s) as per the details given below:-
	1. Name, Model Number and Technical Description of the Capital Good(s) to be imported
	<ol> <li>Quantity required with justification thereof</li> <li>Export products/Services rendered to which Capital Good(s) is/are related</li> <li>Step-wise Process/Flow Chart indicating the stages where the capital goods</li> </ol>
	are to be used
	B. I have examined the applicant firm's/company's declaration on the wastages anticipated at the time of installation of capital goods and certify that the wastage claimed by the applicant i.e. (item-wise percentage where wastage is being claimed) is reasonable.(please strike off, if not applicable).
	C. I have necessary competence in the relevant domain/field to issue this certificate.
P	lace
	Signature & Seal of Chartered Engineer
е	Registration Number
	Address
	Telephone/Mobile
	E-mail
	Name & Address of the Institution

with which registered

Date

## Note:-

- 1. Additional sheets, wherever required, may be attached.
- 2. Each page of the Certificate has to be signed by the Chartered Engineer.